POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

JORD ENGINEERS INDIA LIMITED

Registered Office: 504, Vishwananak, Chakala, Andheri (East), Mumbai 400099
Tel.: +91 22 28376815, Fax +91 22 28376816
Corporate Office: 536/541, Ishwarpura, Asoj, Baroda - Halol Toll Naka, Dist. Baroda 391510
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The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated September 27, 2010 (Monday) and Corrigendum to PA dated April 22, 2011 (Friday) pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by **Intensive Fiscal Services Private Limited** (the 'Manager to the Offer') on behalf of **3A CAPITAL SERVICES LIMITED** (the 'Acquirer') to acquire **55,14,911** fully paid-up equity shares of ₹ 10/- each, representing 20.00% of the total paid up equity share capital and 20.03% of the total paid up equity voting capital of **JORD ENGINEERS INDIA LIMITED** (the 'Target Company') at a price of **₹ 1.90/-** per share ('Offer Price') payable in cash are as under:

1.	Name of the Target Company	Jord Engineers India Limited
2.	Name of the Acquirer	3A Capital Services Limited
3.	Name of Manager to the Offer	Intensive Fiscal Services Private Limited
4.	Name of Registrar to the Offer	Cameo Corporate Services Limited
5.	Offer details	
	a) Date of Opening of the Offer	May 4, 2011 (Wednesday)
	b) Date of Closure of the Offer	May 23, 2011 (Monday)
6.	Details of the acquisition:	

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price	₹ 1.90*/-		₹ 1.90/-	
(ii)	Shareholding of Acquirer (No & % of the Total Paid up Equity Share capital) before PA & Share Purchase Agreement	71,67,406 (26.00%)		71,67,406 (26.00%)	
(iii)	Shares acquired under Share Purchase Agreement (No & % of the Total Paid up Equity Share capital)	Nil		Nil	
(iv)	Shares acquired in the Open Offer (No & % of the Total Paid up Equity Share capital)	55,14,911 (20.00%)		62,710 (00.22%)	
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	₹ 1,04,78,331/-		₹ 1,19,149/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil		Nil	
(vii)	Post Offer Shareholding of Acquirer (No & % of the Total Paid up Equity Share capital) (ii+iii+iv+vi)	1,26,82,317 (46.00%)		72,30,116 (26.22%)	
(viii)	Pre & Post Offer Shareholding of	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	(i) Existing Promoters (No & % of the Total Paid up Equity Share capital)	97,60,103 (35.40%)	97,60,103 (35.40%)	97,60,103 (35.40%)	97,60,103 (35.40%)
	(ii) Public** (No & % of the Total Paid up Equity Share capital)	1,06,47,042 (38.60 %)	51,32,131 (18.60%)	1,06,47,042 (38.60 %)	1,05,84,332 (38.38%)

* Offer Price ₹ 1.90/- per Share includes interest on the offer price @ 10% P.A. (Delay for 79 days in giving open offer) which works out to be ₹ 0.10 (Ten paisa only) per equity share of the target company.

**Public does not includes Acquirer

7.	Status of Escrow Account, whether released or not	62,710 valid shares have been offered for acquisition under Open Offer. Hence Special Account has been opened and consideration amount for shares accepted under the Open Offer have been dispatched to respective shareholders. The balance amount retained in Escrow Account, with lien in favour of Manager to the Offer is in process and will be released shortly to the Acquirer.
8.	Payment of Interest, if any, to the shareholders along with the details thereof	Interest of ₹ 0.10 (Ten Paisa only) has been paid to all the shareholders who have tendered their shares under Open Offer. Interest is being calculated @ 10% p.a. for 79 days for delay in giving open offer.
9.	Status of Investor Complaints received, if any	Nil

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer and its respective Directors severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement and are responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the Offer on behalf of the Acquirer:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Brijesh Parekh/Mr. Rishabh Jain

131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.
Branches :- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel. Nos: 022 22870443/44/45; Fax no. 022 22870446
Email: rishabh@intensivefiscal.com

Date : June 7, 2011

Place : Mumbai

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Size : 12 x 29